



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

O.A.NO. 212 of 1987

Date of Order: 19/03/1990

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M. Sitarama Sharma

.....Applicant

## Versus

1. Employees State Insurance Corporation  
ESIC Building, Kotla Road, New Delhi,  
rep. by its Director General.
2. Union Public Service Commission,  
rep. by its Secretary,  
Govt. of India, New Delhi.

.....Respondents

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For Applicant: Mr.K.Satyanarayana Rao, Advocate

For Respondents: Mr.G.Parameshwar Rao,  Counsel  
representing the Respondents

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C OR AM:

HON'BLE SHRI B.N.JAYASIMHA: VICE CHAIRMAN

HON'BLE SHRI D.SURYA RAO: MEMBER (JUDICIAL)

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(Judgment delivered by Hon'ble Shri D.Surya Rao, Member (Jud.)

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2. The applicant herein is working as Insurance Inspector in the office of the Regional Director, ESI Corporation, Hyderabad. He has filed this application for a declaration that prescribing the age limit of 40 years for the Asst. Regional Directors and Dy. Regional Directors is unreasonable, arbitrary and discriminatory

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and for a direction to the respondents to consider his case for the post of Dy. Regional Director or Assistant Regional Director treating the age limit as 45 years after holding the selections made by the UPSC in pursuance to the notifications Nos. 14 dated 6-4-1985 and 28 dated 29-6-1985.

2. We have heard the learned counsel for the applicant and Shri G. Parameshwar Rao, Standing Counsel for respondents 1 and 2.

3. For the reasons stated in O.A. NO. 211/87 which we have dismissed today, we see no merit in this application also. The application is accordingly dismissed with no order as to costs.

B.N.Jayashimha  
(B.N.JAYASIMHA)  
Vice Chairman

D.Surya Rao  
(D.SURYA RAO)  
Member (Judl.)

(Dictated in open court)

Dt. 19th March, 1990

*28/3/90*  
DEPUTY REGISTRAR (J)

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TO:

1. The Director General, Employees State Insurance Corporation ESIC Building, Kotla Road, New Delhi.
2. The Secretary, Union Public Service Commission Government of India, New Delhi.
3. One copy to Mr. K. Satyanarayana, Advocate, 3-6-498, Himayatnagar, Hyderabad-500 029.
4. One copy to Mr. G. Parameshwar Rao, <sup>Counsel</sup> for department, CAT., Hyderabad.
5. One spare copy.

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